NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Mr. Abhijit Dutta Vs Digglite Marketing
CP No.29/ 2017	-	For settlement	241/242	
NAME (IN CA	PITAL			Solutions Pvt. Ltd.

SL.

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON

9880073412

P. N. H. DILIP

M.G. NANJAPPA (LEGAL

VIVER. B. S.)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections not filed. Time extended finally. Post it on 16.02.2018.

Member (T)

Member (J)